

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000030/2022	ASHOK KUMAR TRIPATHY VS M/S. TOYOTA FINANCIAL SERVICES INDIA LTD.	GOPINATH MISHRA VS	// ()
2	ARBA/000031/2022	PRATIVA PRATIHARI VS RAMESH CHANDRA SAHOO	NILAKANTHA JUJHARSINGH VS	// ()
3	BLAPL/0006607/2022	PURNA CHANDRA MALIK VS STATE OF ODISHA	MUKESH PANDA VS	SORO /398 /2020 ()
4	BLAPL/0006608/2022	SUDARSAN JALLI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /313 /2022 ()
5	BLAPL/0006609/2022	PRAKASH LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 ()
6	BLAPL/0006610/2022	JOGESWAR BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	DHANUPALI /120 /2022 ()
7	BLAPL/0006611/2022	MANAS RANJAN BEHERA VS STATE OF ODISHA	SK. KALIM UDDIN VS	GOP /120 /2020 ()
8	BLAPL/0006612/2022	BASANTA ROUT VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	SOSO /101 /2019 ()
9	BLAPL/0006613/2022	SK. ALLI @ SK. ALLI RUDDIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TALASARI MARINE /19 /2022 ()
10	BLAPL/0006614/2022	KALU @ BIJAY KUMAR MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /72 /2022 ()
11	BLAPL/0006615/2022	ASHOK KUMAR BARIK VS STATE OF ODISHA	SUJIT KUMAR DAS VS	KANPUR /99 /2022 ()

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12	BLAPL/0006616/2022	NISHIKANTA KARAN VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	BRAHMAGIRI /102 /2010 () //
13	BLAPL/0006617/2022	SRIKRUSHNA KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /31 /2021 () //
14	BLAPL/0006618/2022	BHIMA NAIK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BUGUDA /181 /2018 () //
15	BLAPL/0006619/2022	PRADEEP PARIDA VS STATE OF ODISHA	RAMDAS ACHARY VS	KODALA /269 /2018 () //
16	BLAPL/0006620/2022	NIRANJAN DURIA @ NIRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /26 /2020 () //
17	BLAPL/0006621/2022	RATHOD SRINIVAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /327 /2022 () //
18	BLAPL/0006622/2022	SITARAM KALE VS STATE OF ODISHA	BABITA SAHU VS	CHITRAKONDA /7 /2022 () //
19	BLAPL/0006623/2022	DEBA @ DEBENDRA CHAMPIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KHAMAR /43 /2021 () //
20	BLAPL/0006624/2022	MANA MEHER VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //
21	BLAPL/0006625/2022	RAMIN PRASAD SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /80 /2022 () //
22	BLAPL/0006626/2022	SANJAY GIRI VS STATE OF ODISHA	SANDIPANI MISRA VS	CHITRAKONDA /38 /2022 () //
23	BLAPL/0006627/2022	RAJENDRA JENA	ARJEET MISHRA	NIKIRAI /96 /2022

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		VS	VS	()
24	BLAPL/0006628/2022	STATE OF ODISHA RITESH KUMAR SINGH	HARIPAD MOHANTY	// MUNIGUDA /128 /2022
		VS	VS	()
25	BLAPL/0006629/2022	STATE OF ODISHA RAJA SWAIN	BIJAYA KUMAR SAHOO	// NAYAGARH /65 /2022
		VS	VS	()
26	BLAPL/0006630/2022	STATE OF ODISHA SUSANTA BUDA	PRADEEP KUMAR KHUNTIA	// BOLANGIR TOWN /16 /2017
		VS	VS	()
27	BLAPL/0006631/2022	STATE OF ODISHA CHITTARANJAN TANDI	SESHADEV DASH	// KOMNA PS /129 /2022
		VS	VS	()
28	BLAPL/0006632/2022	STATE OF ODISHA SURENDRA MEHER	GOPAL KRUSHNA MOHANTY	// KESINGA /128 /2022
		VS	VS	()
29	BLAPL/0006633/2022	STATE OF ODISHA BUNTY @ SK. JAFAR	SATYA NARAYAN MISHRA 4	// BALASORE TOWN /130 /2022
		VS	VS	()
30	BLAPL/0006634/2022	STATE OF ODISHA ARUN KUMAR KHADANGA	MANAS KUMAR CHAND	// KHURDA SADAR /21 /2014
		VS	VS	()
31	BLAPL/0006635/2022	STATE OF ODISHA TAPAN DALAI @ THARA	SATYA NARAYAN MISHRA 4	// BALIAPAL /26 /2016
		VS	VS	()
32	BLAPL/0006636/2022	STATE OF ODISHA ANKIT KUMAR KAMILA	SURENDRA PRASAD BARIK	// MARSHAGHAI /452 /2021
		VS	VS	()
33	BLAPL/0006637/2022	STATE OF ODISHA ALEKHA PATRA	DURGA PRASAD JENA	// BHUBAN /204 /2022
		VS	VS	()
34	BLAPL/0006638/2022	STATE OF ODISHA DHARMANANDA SWAIN	GUNDURI CHARAN PANDA	// ATHGARH /118 /2014
		VS	VS	()

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35	BLAPL/0006639/2022	STATE OF ODISHA SATYABAN RANA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
36	BLAPL/0006640/2022	STATE OF ODISHA GOPAL CHANDRA BEHERA VS	SATYA RANJAN MULIA VS	// CUTTACK SADAR /555 /2020 ()
37	BLAPL/0006641/2022	STATE OF ODISHA TULIA @ SANDIP JENA VS	PRABHAV BEHERA VS	// PURI TOWN /90 /2022 ()
38	BLAPL/0006642/2022	STATE OF ODISHA DIPAK BHOI @ DEEPAK BHOI VS	SAKTI PRASAD DAS VS	// FATEGARH /84 /2022 ()
39	BLAPL/0006643/2022	STATE OF ODISHA KUNA PALA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /297 /2022 ()
40	BLAPL/0006644/2022	STATE OF ODISHA ANIL KARUAN VS	SASIM AJITAV PATTNAIK VS	// NARLA /40 /2022 ()
41	BLAPL/0006645/2022	STATE OF ODISHA P SUNIL VS	DEBASHIS MITRA VS	// DARGHA BAZAR /78 /2021 ()
42	BLAPL/0006646/2022	STATE OF ODISHA BAIRAGI NATH VS	NAIBEDYA PRASAD SAMAL VS	// PURUNABAZAR /25 /2019 ()
43	BLAPL/0006647/2022	STATE OF ODISHA VIKASH KUMAR YADAV VS	SUSIL KUMAR PATTNAIK VS	// BARBIL /54 /2022 ()
44	BLAPL/0006648/2022	STATE OF ODISHA ASHOK KUMAR PANIGRAHI @ SITA VS	BISWAJIT RANJAN TRIPATHY VS	// PARLAKHEMUNDI /102 /2022 ()
45	BLAPL/0006649/2022	STATE OF ODISHA B. KRISHNA RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// SEA BEACH /203 /2019 () //

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46	BLAPL/0006650/2022	MANISH SHARMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PLANTSITE /200 /2022 () //
47	BLAPL/0006651/2022	SUSHIL KUMAR VS STATE OF ODISHA	ABHISHEK DASH VS	CHITRAKONDA /62 /2022 () //
48	BLAPL/0006652/2022	MAHENDRA SINGH VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	/ /0 () //
49	BLAPL/0006653/2022	PRADIP KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	GUDARI /41 /2022 () //
50	BLAPL/0006654/2022	LIPUN @ KARTIK MAHALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /149 /2021 () //
51	BLAPL/0006655/2022	SARBESAR PRADHAN @ TAPU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHANDAPUR /63 /2022 () //
52	BLAPL/0006656/2022	SK. ARBAJUDDIN @ PAPLU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /130 /2022 () //
53	BLAPL/0006657/2022	SONU KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	REAMAL /137 /2021 () //
54	BLAPL/0006658/2022	SAILENDRI PADHY VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
55	BLAPL/0006659/2022	MD. SHAMSHAD UDDIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECONOMIC OFFENCE /1 /2022 () //
56	BLAPL/0006660/2022	NAYA BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /81 /2022 () //
57	BLAPL/0006661/2022	NAYA BEHERA	BHABANI SANKAR DAS	BARAMBA /137 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006662/2022	NETRANANDA @ NARENDRA NAIK @ JHARIA	BHABANI SANKAR DAS	BARAMBA /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006663/2022	SIBANATH SINGH @ SIVANATH SINGH	AMULYA RATNA PANDA	MACHHKUND /61 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006664/2022	NARENDRA SAMAL	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006665/2022	SK. SAHID @ SK. SOHID @ SK. SAYED	AMULYA RATNA PANDA	SAHADEV KHUNTA /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006666/2022	DIPU @ DIPTIRANJAN JENA	RAMDAS ACHARY	JATNI P.S. /204 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006667/2022	SURESH MEHER	RAMDAS ACHARY	TUREIKELA /77 /2017
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006668/2022	JAYANTI JENA	KISHORE KUMAR MISHRA	BERHAMPUR TOWN /9 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006669/2022	RAJESH DAKUA	SIDHANT KUMAR JENA	KABISURYANAGAR (KODALA) /139 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006670/2022	FAKIR KHAN	JAGABANDHU SAHU	PADAMPUR /123 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006671/2022	SANA NETI @ KAIRU	SIDHESWAR MOHANTY	LAKHANPUR /139 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006672/2022	N. CHIRANJIBI RAO	KISHORE KUMAR MISHRA	BERHAMPUR TOWN /9 /2022
		VS	VS	()

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69	CMAPL/0000276/2022	STATE OF ODISHA SISIR KUMAR MISHRA VS UNION OF INDIA	ADV VS	// // ()
70	CMAPL/0000277/2022	URMILA SAHOO VS STATE OF ODISHA	ADV VS	// // ()
71	CMP/0000622/2022	JAGAN MALLIK @ JAGAN KUMAR MALLIK VS PARIKSHITA MALLICK @ PARESH RAY	BANABIHARI RAY VS	// // CIVIL JUDGE (JD),KENDRAPARA(Kendrapara *) CS/0000669/2013
72	CMP/0000623/2022	ANTRAYAMI SAHOO VS BABAJI SAHOO	MANORANJAN MISHRA VS	// // ()
73	CMP/0000624/2022	NABAGHNA SAHOO VS AJODHYA SWAIN	GHANASHYAM MUDULI VS	// // ()
74	CMP/0000625/2022	MANISHA DAS VS RAGHUNANDAN DAS	BANSHIDHAR BAUG VS	// // ()
75	CONTC/0004516/2022	NIRANJAN BARIK VS SUSHIL KUMAR LOHANI, I.A.S	ADV VS	// // ()
76	CONTC/0004517/2022	BAISHNAB MALLICK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// // ()
77	CONTC/0004518/2022	BABITA CHHETRI VS NIBEDITA MISHRA,DIRECTOR,HIGHER EDUCATION,BBSR	ADV. VS	// // ()
78	CONTC/0004519/2022	SUMITRA DAS VS STATE OF ODISHA	ALOK PRASAD NANDA VS	// // ()
79	CONTC/0004520/2022	SABADHAN DEHURI VS V.V.YADAB, I.A.S.	ADV VS	// // ()

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80	CONTC/0004521/2022	ALL ODISHA ROAD TRANSPORT STAFF ASSOCIATION VS DIPTESH KUMAR PATTANAYAK, IPS	ADV VS	// () //
81	CONTC/0004522/2022	SANTILATA DAS VS RAJ KUMAR SHARMA, I.A.S.	ADV VS	// () //
82	CONTC/0004523/2022	BRAJA KISHORE JENA VS STATE OF ODISHA	ADV VS	// () //
83	CONTC/0004524/2022	SURENDRANATH PANDA VS RABI PRADHAN, O.A.S.	VS	// () //
84	CONTR/0000033/2022	SATHHA ROUTRAY VS S.P, KHURDA	ADV VS	/ /0 () //
85	CRLMA/0000155/2022	MANISHA MISHRA VS STATE OF ODISHA	ADV. VS	TARBHA /71 /2012 () //
86	CRLMA/0000156/2022	SUNELI BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /313 /2021 () //
87	CRLMC/0001918/2022	ARABINDA PANDA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CHAULIAGANJA /155 /2017 () //
88	CRLMC/0001919/2022	SUBASH CHANDRA MANDAL VS STATE OF ODISHA	ABHIJIT DAS VS	Tantiapal Marine /62 /2022 () //
89	CRLMC/0001920/2022	CHANDAN KUMAR RANJIT@DUNU VS STATE OF ODISHA	S.C.MEKAF VS	KHURDA SADAR /112 /2015 () //
90	CRLMC/0001921/2022	SANDHYARANI RATH VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	/ /0 () //
91	CRLMC/0001922/2022	DIPU NAYAK@NAIK	BIDYUT LATA MOHANTY	KHALLIKOTE /234 /2021

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		VS	VS	()
92	CRLMC/0001923/2022	STATE OF ODISHA KUMAR ARNAV	MONIKA SAMAL	// CDA-II /78 /2021
		VS	VS	()
93	CRLMC/0001924/2022	STATE OF ODISHA NALI@TAPAS KUMAR SWAIN	SANJIB KUMAR BHANJADEO	// KHURDA P.S. /495 /2018
		VS	VS	()
94	CRLMC/0001925/2022	STATE OF ODISHA BRAJABANDHU MALLICK	MANORANJAN MISHRA	// NAUGAON /113 /2015
		VS	VS	()
95	CRLMP/0001396/2022	STATE OF ODISHA PRAVAKAR SWAIN	DAYANANDA MOHAPATRA	// / /0
		VS	VS	()
96	CRLMP/0001397/2022	STATE OF ODISHA PARBATI ROUT	SATYANARAYAN MISHRA	// / /0
		VS	VS	()
97	CRLMP/0001398/2022	STATE OF ODISHA DIBAKARA CHOUDHURY	MANAS CHAND	// / /0
		VS	VS	()
98	CRLMP/0001399/2022	STATE OF ODISHA ARUN KUMAR DIGAL	PRASANTA KUMAR NANDA	// / /0
		VS	VS	()
99	CRLMP/0001400/2022	STATE OF ODISHA HARSH ANTARMI SHARMA	RAMESH AGARWAL	// / /0
		VS	VS	()
100	CRLMP/0001401/2022	IIC, MARKAT NAGAR POLICE STATION,CUTTACK JYOSHNA MAHARANA	JAYADEBA BEHERA	// / /0
		VS	VS	()
101	CRLMP/0001402/2022	STATE OF ODISHA PRATAP KUMAR JENA	PRAGYANANDA PATTANAIAK	// / /0
		VS	VS	()
102	CRLMP/0001403/2022	STATE OF ODISHA KISHORI MOHANTY	ANUPAM RATH	// / /0
		VS	VS	()

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103	CRLMP/0001404/2022	STATE OF ODISHA SHYAM SUNDAR SWAIN VS	AMITAV TRIPATHY VS	// /0 ()
104	CRLMP/0001405/2022	STATE OF ODISHA MANAS RANJAN ROUT VS	BHAGABAN BEHERA VS	// /0 ()
105	CRLMP/0001406/2022	STATE OF ODISHA SAIDA KHATUN VS	PURNA CHANDRA DAS VS	// /0 ()
106	CRLMP/0001407/2022	STATE OF ODISHA RANJITA DAS VS	PRANAB KUMAR DAS VS	// /0 ()
107	CRLMP/0001408/2022	SUPERINTENDENT OF POLICE, BALASORE SASMITA JENA VS	DURGA PRASAD S. MALLICK VS	// /0 ()
108	CRLMP/0001409/2022	IIC SAHEED NAGAR POLICE STATION PADMA CHARAN PALEI @ KALIA POLEI VS	SIDHESWAR MOHANTY VS	// /0 ()
109	FAO/0000266/2022	STATE OF ODISHA LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANY LTD VS	SONNATH ROY VS	// /0 ()
110	FAO/0000267/2022	BIMAL RANA LEGAL MANAGER,M/S.NEW INDIA ASSURANCE COMPANY LTD VS	SONNATH ROY VS	// /0 ()
111	FAO/0000268/2022	SUSANTA KUMAR SAHOO MANAGER (T.P.HUB) M/S. ORIENTAL INSURANCE COMPANY LTD VS	SONNATH ROY VS	// /0 ()
112	MACA/0000347/2022	SUKANTI BINDHANI DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD VS	MAHTOSH SINHA VS	// /0 ()
113	MACA/0000348/2022	LAKSHMI MAHANANDA D.M. NATIONAL INSURANCE COMPANY LTD. VS	RAMANI RANJAN MOHANTY VS	// /0 ()
		PRATAP ROUT		//

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114	MACA/0000349/2022	SRIMAY KUMAR MOHANTY VS SHIBANI PRASAD DAS	BINAYAK PRASHAD MOHANTY VS	// 0 //
115	RVWPET/0000161/2022	PRADEEP PATNAIK@PRADEEP KUMAR PATTANAYAK VS BHIKARI CHARAN NAYAK	KUDHIRAM DAS VS	// 0 //
116	TRP(C)/0000247/2022	SUMATI JENA VS JAYANTA BARADA	ASHOK DAS VS	// 0 //
117	TRP(C)/0000248/2022	SASMITA PANDA VS VIVEKANANDA PATI	SATYA SHIVA DASH VS	// 0 //
118	TRPCRL/0000048/2022	DHARABAHY NAYAK VS STATE OF ODISHA	NALINI KANTA DASH VS	JEYPORE MAHILA /57 /2018 0 //
119	WA/0000928/2022	STATE OF ODISHA VS NRUSINGH CHARAN NAYAK	SAILAZA NANDAN DAS, ASC VS	// 0 //
120	WA/0000929/2022	STATE OF ODISHA VS SUBIJIT DASH	SAILAZA NANDAN DAS, ASC VS	// 0 //
121	WA/0000930/2022	STATE OF ODISHA VS ITISHREE JENA	SAILAZA NANDAN DAS, ASC VS	// 0 //
122	WA/0000931/2022	NAKULA DAS VS PURNA CHANDRA PADHI	T.PANIGRAHI VS	// 0 //
123	WA/0000932/2022	CENTRE FOR MODERNIZING GOVT. INITIATIVE(CMCI) VS KRUSHNAPRIYA DASH	MANOJA KUMAR KHUNTIA VS	// 0 //
124	WP(C)/0017364/2022	HARDEV CHAND VERMA VS UNION OF INDIA	SABYASACHI PANDA VS	// 0 //
125	WP(C)/0017365/2022	RAVI PRAKASH GOYAL	SABYASACHI PANDA	//

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		VS	VS	0
		UNION OF INDIA		//
126	WP(C)/0017366/2022	SANJAY SINGAL	SABYASACHI PANDA	//
		VS	VS	0
		UNION OF INDIA		//
127	WP(C)/0017367/2022	GANESWAR NAYAK	LINGARAJ MOHANTY	//
		VS	VS	0
		THE CEO, (TPCODL), BBSR		//
128	WP(C)/0017368/2022	KUNI DAS	MANAS RANJAN BADAJENA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0017369/2022	TUSHARKANT DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
130	WP(C)/0017370/2022	MANORAMA DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
131	WP(C)/0017371/2022	ADWAIT KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
132	WP(C)/0017372/2022	JANAK KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
133	WP(C)/0017373/2022	BENUDHAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
134	WP(C)/0017374/2022	CHANDRA SEKHAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
135	WP(C)/0017375/2022	DIBYARANJAN DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
136	WP(C)/0017376/2022	DUSMANTA KUMAR DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0

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137	WP(C)/0017377/2022	UNION OF INDIA JUBARAJ SAMAL VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
138	WP(C)/0017378/2022	UNION OF INDIA ANIL KUMAR DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
139	WP(C)/0017379/2022	UNION OF INDIA GAJARAJ SAMAL VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
140	WP(C)/0017380/2022	UNION OF INDIA KABIRAJ SAMAL VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
141	WP(C)/0017381/2022	UNION OF INDIA BIBUDDHENDU SAMAL VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
142	WP(C)/0017382/2022	UNION OF INDIA UGRASEN SAHU VS	BIDYADHAR MANASINGH VS	// // ()
143	WP(C)/0017383/2022	UNION BANK OF INDIA SAMBHARI JENA VS	SAROJ KUMAR DASH VS	// // ()
144	WP(C)/0017384/2022	STATE OF ODISHA BABULI PRASAD PANDA VS	BIDYADHAR MANASINGH VS	// // ()
145	WP(C)/0017385/2022	EXECUTIVE OFFICER, BALIGUDA NAC, KANDHAMAL SAMBHUNATH BEHERA VS	SAROJ KUMAR DASH VS	// // ()
146	WP(C)/0017386/2022	STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECT.), TPWODL VS	PRASANTA KUMAR TRIPATHY VS	// // ()
147	WP(C)/0017387/2022	ODISHA HUMAN RIGHTS COMMISSION, BBSR PATUA JENA VS	SAROJ KUMAR DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0017388/2022	JAMUNA KALO VS STATE INFORMATION COMMNR., ODISHA	SAROJ KUMAR DASH VS	// 0 //
149	WP(C)/0017389/2022	JAMUNA KALO VS STATE INFORMATION COMMNR., ODISHA	SAROJ KUMAR DASH VS	// 0 //
150	WP(C)/0017390/2022	REBATI MOHAN SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
151	WP(C)/0017391/2022	MAHESWAR SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
152	WP(C)/0017392/2022	ADIKANDA SAHU VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
153	WP(C)/0017393/2022	DILLIP KUMAR BEHERA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
154	WP(C)/0017394/2022	SARAT KUMAR MISHRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
155	WP(C)/0017395/2022	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	S.RATH VS	// 0 //
156	WP(C)/0017396/2022	PARAMESWAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
157	WP(C)/0017397/2022	DIBAKAR HASDA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
158	WP(C)/0017398/2022	PARAMESHWAR DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
159	WP(C)/0017399/2022	MAHESH KUMAR GOP	DR. JITENDRA KUMAR LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0017400/2022	SRIMANTA HATI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0017401/2022	PURNA CHANDRA MUDULI	NIRANJAN ROUT	//
		VS	VS	0
		THE TAHASILDAR, SADAR, CUTTACK		//
162	WP(C)/0017402/2022	DIBYARANJAN JENA	BISWAJIT SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
163	WP(C)/0017403/2022	GAUTAM KISAN	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0017404/2022	PRAFULLA KUMAR BHUYAN	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0017405/2022	BHASKAR CHANDRA MANGARAJ	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0017406/2022	AMBIKA PATEL	SUDEEP KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0017407/2022	GOPAL POTHAL	DILLIP KUMAR RAY	//
		VS	VS	0
		STATE OF ORISSA		//
168	WP(C)/0017408/2022	JYOTI PRASAD BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0017409/2022	TAPAN KUMAR BARIK	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0017410/2022	BIKASH KUMAR JETHI	ANIL KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0017411/2022	STATE OF ODISHA JAGADISH SETHI VS	ANIL KUMAR DAS VS	// // ()
172	WP(C)/0017412/2022	STATE OF ODISHA DAYANIDHI BEHERA VS	ASHOK KUMAR ROUT VS	// // ()
173	WP(C)/0017413/2022	R.T.O., CUTTACK TRILOCHAN BARIK VS	ASHOK KUMAR ROUT VS	// // ()
174	WP(C)/0017414/2022	R.T.O., CUTTACK PRADEEP KUMAR BARICK VS	DINABANDHU NAYAK VS	// // ()
175	WP(C)/0017415/2022	STATE OF ODISHA DR.DURGA SAHU VS	KISHORE KUMAR MISHRA VS	// // ()
176	WP(C)/0017416/2022	STATE OF ODISHA GOPALJI MATH VS	SAURAV TIBREWAL VS	// // ()
177	WP(C)/0017417/2022	STATE OF ODISHA SARALA MINZ VS	ARJUNA CHARANA BEHERA VS	// // ()
178	WP(C)/0017418/2022	STATE OF ODISHA MINATI JENA @ MOHANTY VS	ANANTA KUMAR MOHAPATRA VS	// // ()
179	WP(C)/0017419/2022	BLOCK EDUCATION OFFICER, KENDRAPARA MADHABA CHANDRA PRADHAN VS	SUSANTA KUMAR BARAL VS	// // ()
180	WP(C)/0017420/2022	STATE OF ODISHA SUDARSAN BARIK VS	G.P.MOHANTY VS	// // ()
181	WP(C)/0017421/2022	SECY., STATE TRANSPORT AUTHORITY, CUTTACK LEENA MISHRA VS	DEEPALI MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0017422/2022	LEENA MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
183	WP(C)/0017423/2022	MEERA DAS VS THE CHIEF MANAGER AND AO, UNION BANK OF INDIA, CUTTACK	K.K.SWAIN VS	// 0 //
184	WP(C)/0017424/2022	DANDAPANI DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
185	WP(C)/0017425/2022	THE FLORA, BBSR VS UNION OF INDIA	ANJAN PATTNAIK VS	// 0 //
186	WP(C)/0017426/2022	DR. PARIMITA GOUDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
187	WP(C)/0017427/2022	ATUKURU DEVAGIRI PRASAD VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
188	WP(C)/0017428/2022	GOBINDA CHANDRA MOHANTY VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
189	WP(C)/0017429/2022	SARATHI BHANJA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
190	WP(C)/0017430/2022	BHRAMARBARA MOHAPATRA VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
191	WP(C)/0017431/2022	JAYAKRUSHNA PRADHAN VS STATE OF ORISSA	SWAPNIL ROY VS	// 0 //
192	WP(C)/0017432/2022	ARAKHITA PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
193	WP(C)/0017433/2022	BAIKUNTHA MOHANTY	SWAPNIL ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0017434/2022	SK. NOORUL AMIN	ANIMESH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017435/2022	SARATA KUMAR PATTANAİK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0017436/2022	NIMAIN CHARAN MOHANTY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017437/2022	BHIKARI CHARAN BALIARSINGH	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ORISSA		//
198	WP(C)/0017438/2022	SUGYANA CHHATRIA	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017439/2022	HEMANTA DHARUA	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017440/2022	MAA MANGALA AUTOMOBILES BODY BUILDERS AND MAHESWARI MOHANTY SUYTACK	MAHESWARI MOHANTY	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.		//
201	WP(C)/0017441/2022	PRAHALLAD BHUE	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017442/2022	LAXMIDHAR SWAIN	PRIYA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0017443/2022	DR. SAILENDRA KUMAR NAYAK	CHITTARANJAN SWAIN	//
		VS	VS	0
		VICE CHANCELLOR BERHAMPUR UNIVERSITY, GANJAM		//
204	WP(C)/0017444/2022	SRI A VIRAM SATSANGA	ASHOK KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017445/2022	STATE OF ODISHA PRABHASINI SAHU VS	BIBHUTI BHUSAN MISHRA VS	// // ()
206	WP(C)/0017446/2022	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	SACHIDANANDA PADHEE VS	// // ()
207	WP(C)/0017447/2022	STATE OF ORISSA SUDHI SURENDRAN VS	SASWAT DAS VS	// // ()
208	WP(C)/0017448/2022	UNION OF INDIA CHARAN PRADHAN VS	ANURAG PATI VS	// // ()
209	WP(C)/0017449/2022	STATE OF ODISHA LAXMI NARAYAN GADI SHG, BALASORE VS	AMITAV DAS VS	// // ()
210	WP(C)/0017450/2022	STATE OF ORISSA DINESH CHANDRA DAS VS	SOUMYA RANJAN MOHANTY VS	// // ()
211	WP(C)/0017451/2022	UNION OF INDIA PRAVAT KUMAR CHAKRAVARTY VS	ABINASH ROUTRAY VS	// // ()
212	WP(C)/0017452/2022	THE MEMBER, BOARD OF REVENUE, CUTTACK HRUDANANDA MAHANA VS	MANOJ KUMAR MOHANTY VS	// // ()
213	WP(C)/0017453/2022	STATE OF ODISHA DEBIDUTTA ACHARYA VS	KSHIROD KUMAR ROUT VS	// // ()
214	WP(C)/0017454/2022	THE STATE OF ODISHA M/S AJS AUTOMOBILES VS	JAYDEEP PAL VS	// // ()
215	WP(C)/0017455/2022	STATE TRANSPORT AUTHORITY, ODISHA KEDARESWAR PANDA VS	KSHIROD KUMAR ROUT VS	// // ()
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0017456/2022	SIBA NARAYAN CHHOTARAY VS REGIONAL DIRECTOR OF RBI, BBSR	K.M.H.NIAMATI VS	// 0 //
217	WP(C)/0017457/2022	LAXMI NARAYAN MOHANTY VS PAHALI MUKHI	PRASANTA KUMAR SAHOO VS	// 0 //
218	WP(C)/0017458/2022	SRINIBASH MAITY VS STATE OF ODISHA	DROUPADI MOHANTY VS	// 0 //
219	WP(C)/0017459/2022	ACHINTA KUMAR MAITY VS STATE OF ODISHA	DROUPADI MOHANTY VS	// 0 //
220	WP(C)/0017460/2022	SHRIBANTA DASH VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
221	WP(C)/0017461/2022	DR.PRAGYNA PARAMITA DAS VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
222	WP(C)/0017462/2022	SANTOSH KUMAR PADHI VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	// 0 //
223	WP(C)/0017463/2022	PRADIPTA KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0017464/2022	TAPAN KUMAR NANDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
225	WP(C)/0017465/2022	JASHOBANTA BARAL VS STATE OF ODISHA	SURESH CHANDRA TRIPATHY VS	// 0 //
226	WP(C)/0017466/2022	AYUB KHAN VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
227	WP(C)/0017467/2022	NIKHAT AFREEN	SUBASH CH PANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0017468/2022	LNK ARUPANANDA MALIK	SUBASH CH PANI	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0017469/2022	KISHORE KUMAR ROUT	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017470/2022	PRAJNA PARAMITA PRADHAN	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0017471/2022	M/S. KAMALA AGENCIES, CUTTACK	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017472/2022	DINABANDHU MOHANTY	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017473/2022	MANJULATA PUROHIT	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017474/2022	M/S.SRI DURGA SAW MILLS, BALASORE	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017475/2022	PRADEEP KUMAR PATNAIK	SURJYA NARAYAN SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0017476/2022	SATYANARAYAN MISHRA	BIDYADHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017477/2022	DIPTIMAYEE BISWAL	PITAMBAR PATRA	//
		VS	VS	0
		AO, ODISHA GRAMYA BANK, CUTTACK		//
238	WP(C)/0017478/2022	SUDHANSU SEKHAR SAHU	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017479/2022	STATE OF ODISHA SANJAYA KUMAR JAYASINGH VS	SHASHI BHUSAN JENA VS	// // ()
240	WP(C)/0017480/2022	STATE OF ODISHA KANCHANBALA CHAND VS	NIRANJAN NAYAK VS	// // ()
241	WP(C)/0017481/2022	STATE OF ODISHA SANDHYARANI MOHANTA VS	NIRANJAN NAYAK VS	// // ()
242	WP(C)/0017482/2022	STATE OF ODISHA BINODINI DEVI VS	GOPAL PRASAD JENA VS	// // ()
243	WP(C)/0017483/2022	PRINCIPAL SECY. TO GOVT.,R AND DM DEPT. G.KALIDAS VS	C.ANANDA RAO VS	// // ()
244	WP(C)/0017484/2022	UNION OF INDIA PURNA CHANDRA DASH VS	BINAYAK PRASHAD MOHANTY VS	// // ()
245	WP(C)/0017485/2022	DIRECTOR CUM ADDL. SECY. TO GOVT.,GA AND PG DEPT.,BBSR YATHARTH PANDYA VS	LALIT KUMAR MAHARANA VS	// // ()
246	WP(C)/0017486/2022	UNION OF INDIA JAYAKRISHNA RATHA VS	ANJAN KUMAR BISWAL VS	// // ()
247	WP(C)/0017487/2022	STATE OF ODISHA PITAMBAR PATI VS	KARUNAKAR NAYAK VS	// // ()
248	WP(C)/0017488/2022	STATE OF ORISSA JAYARAMA SATAPATHY VS	TAPAS KUMAR ACHARYA VS	// // ()
249	WP(C)/0017489/2022	STATE OF ODISHA GANESH PRASAD NAYAK VS	SURENDRA PRASAD BARIK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017490/2022	GURUCHARAN DALBEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
251	WP(C)/0017491/2022	PUSPARAJ LAHA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
252	WP(C)/0017492/2022	RATNAKAR BARAL VS REGIONAL PROVIDENT FUND COMMNR.,BBSR	RAMANATH ACHARYA VS	// 0 //
253	WP(C)/0017493/2022	JASHOBANTA NARAYAN MISHRA VS THE COLLECTOR, ANGUL	BHASKAR CHANDRA PANDA VS	// 0 //
254	WP(C)/0017494/2022	JYOTIRANJAN SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
255	WP(C)/0017495/2022	RAMA CHANDRA RANA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0017496/2022	JAGYENSH NARAYAN MISHRA VS THE COLLECTOR, ANGUL	BHASKAR CHANDRA PANDA VS	// 0 //
257	WP(C)/0017497/2022	JAYANTI AIND VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
258	WP(C)/0017498/2022	M/S. ODISHA STATE BEVERAGES CORP. LTD., BBSR VS PRESIDING OFFICER, LABOUR COURT, BBSR	RAMESH SAHOO VS	// 0 //
259	WP(C)/0017499/2022	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. VS GOPAL PODH	CHANDRANAI VS	// 0 //
260	WP(C)/0017500/2022	KRUSHNA CHANDRA RATH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
261	WP(C)/0017501/2022	M/S.NEELANCHAL RESORTS PVT. LTD.,BBSR	BANSHIDHAR BAUG	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	WP(C)/0017502/2022	BBSR DEVELOPMENT AUTHORITY SUSHILA KUMARI DEVI @ SUSHILA MISHRA	PRAFULLA KUMAR KAR	//
		VS	VS	()
263	WP(C)/0017503/2022	SRI SRI GOPALJI MAHAPRABHU BIJE, GANJAM BHARAT MAHANTA	TUSAR KANTA MAHANTA	//
		VS	VS	()
264	WP(C)/0017504/2022	STATE OF ODISHA AJAY KUMAR PANDA	PRONOY MOHANTY	//
		VS	VS	()
265	WP(C)/0017505/2022	STATE OF ORISSA SHREEKANTA KUMAR TRIPATHY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	()
266	WP(C)/0017506/2022	STATE OF ODISHA SHANTILATA NATIA	DILLIP KUMAR RAY	//
		VS	VS	()
267	WPCRL/0000085/2022	STATE OF ODISHA SATHA ROUSTRAY	JAYADEBA BEHERA	//
		VS	VS	/ /0
268	ABLAPL/0008439/2022	STATE OF ODISHA KRUTIBAS SARKAR	ASHOK KUMAR SAHOO	Tantiapal Marine /79 /2022
		VS	VS	()
269	ABLAPL/0008440/2022	STATE OF ODISHA SANDHYARANI BEHERA	PRIYA RANJAN SINGH	//
		VS	VS	BHUBAN /274 /2022
270	ABLAPL/0008441/2022	STATE OF ODISHA FAKIR @ RABINDRA PRADHAN	SAROJ KUMAR DASH	//
		VS	VS	NIRAKARPUR /28 /2018
271	ABLAPL/0008442/2022	STATE OF ODISHA SANDEEP MISHRA	DURLLABHA RANJAN MISHRA	//
		VS	VS	/ /0
272	ABLAPL/0008443/2022	UNION OF INDIA DIBAKAR MAHARANA	AMIT PRASAD BOSE	//
		VS	VS	KEONJHAR TOWN /252 /2022
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0008444/2022	STATE OF ODISHA JYOTI SANKAR PARHI VS	SURESH KUMAR JENA VS	// LAHUNIPADA /113 /2022 ()
274	ABLAPL/0008445/2022	STATE OF ODISHA HARI SAHOO @ BIJU VS	SURESH KUMAR PANDA VS	// JAGATPUR /60 /2022 ()
275	ABLAPL/0008446/2022	STATE OF ODISHA BHARATI @ NAYANABALA SAHOO VS	MANORANJAN ACHARYA VS	// BADACHANA /206 /2022 ()
276	ABLAPL/0008447/2022	STATE OF ODISHA SURYAKANT BARAD VS	MANORANJAN ACHARYA VS	// NAYAGARH /75 /2016 ()
277	ABLAPL/0008448/2022	STATE OF ODISHA AMIT KUMAR RANJIT VS	MANORANJAN MISHRA VS	// DEOGARH /508 /2022 ()
278	ABLAPL/0008449/2022	STATE OF ODISHA PRAKASH KUMAR JENA VS	DEBASISH SAMAL VS	// DHAMNAGAR /245 /2022 ()
279	ABLAPL/0008450/2022	STATE OF ODISHA ANANTA CHARAN BEHERA VS	RASHMI KANTA ACHARYA VS	// / /0 ()
280	ABLAPL/0008451/2022	STATE OF ODISHA MAHARSHI PRIYADARSHI VS	SAMVIT MOHANTY VS	// DHAULI PS /34 /2022 ()
281	ABLAPL/0008452/2022	STATE OF ODISHA DILLIP KUMAR JENA VS	DEBASISH SAMAL VS	// DHAMNAGAR /245 /2022 ()
282	ABLAPL/0008453/2022	STATE OF ODISHA SIMRAN SINGH BHOI VS	PRANAB RANJAN CHHATOI VS	// NAYAPALLI P.S. /448 /2022 ()
283	ABLAPL/0008454/2022	STATE OF ODISHA ASHISH KUMAR GIRI @ MADHUSUDAN @ GOLAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /219 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0008455/2022	GANESH MURMU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA SADAR /64 /2021 () //
285	ABLAPL/0008456/2022	NARAYAN KHANDAYATRAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /186 /2022 () //
286	ABLAPL/0008457/2022	HAIRANIA @ DUKHABANDHU NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /280 /2022 () //
287	ABLAPL/0008458/2022	UMAKANTA BAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /163 /2022 () //
288	ABLAPL/0008459/2022	SUBHASHMITA BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	LAXMISAGAR P.S. /248 /2022 () //
289	ABLAPL/0008460/2022	SANTILATA MOHAPATRA VS STATE OF ODISHA	BIJAY SWAIN VS	BASTA /85 /2022 () //
290	ABLAPL/0008461/2022	BHARAT DEHURI VS STATE OF ODISHA	SALAUDDIN KHAN VS	KAMAKHYANAGAR /264 /2022 () //
291	ABLAPL/0008462/2022	DURYODHAN SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /185 /2022 () //
292	ABLAPL/0008463/2022	KEDAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /135 /2022 () //
293	ABLAPL/0008464/2022	PINTU DALEI @ PRADIP DALEI @ PINTU VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	JODAPADAR /197 /2022 () //
294	ABLAPL/0008465/2022	DEBADUTTA MALLICK @ LITU MALLIK VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	NIALI /21 /2017 () //
295	ABLAPL/0008466/2022	ANAND MISHRA @ ANAND CHANDRA MISHRA	SIVA SANKAR CHAINI	BHADRAK TOWN /211 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :13/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0008467/2022	UMME HABIBA @ ANJUM PARWEEN	BIKRAM KESHARI BAL	SALIPUR /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0008468/2022	PRASANNA KUMAR MOHAPATRA	BIKRAM KESHARI BAL	SALIPUR /212 /2022
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0008469/2022	NITYANANDA BEHERA	GOKULANANDA SAHU	GAISILET /120 /2021
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0008470/2022	SUDAM BHOI	JNYANANANDA PANDA	KESINGA /268 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0008471/2022	BENUDHAR DAS	JNYANANANDA PANDA	KOKSARA /157 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0008472/2022	NIRANJAN KANHAR	PRANAYA KUMAR DASH	KHAJURIPADA /135 /2021
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0008473/2022	BIRANCHI KHARSEL	DIPTI RANJAN SWAIN	TUREIKELA /98 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0008474/2022	SIMANCHALA RATH	JYOTIRMAYA SAHOO	TANGI (KHURDA) /330 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0008475/2022	JYOTSHNA BISWAL	PREMANANDA MOHANTY	ANGUL TOWN /367 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0008476/2022	BEMPHI BEHERA	SURYAKANTA DWIBEDI	SARANGADA /104 /2021
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0008477/2022	PRIYAMBADA DEHURY	PRAFULLA KUMAR MAHAPATRA	ANGUL TOWN /367 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :13/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0008478/2022	STATE OF ODISHA RINA SWAIN VS	PRAFULLA KUMAR MAHAPATRA VS	// ANGUL TOWN /367 /2022 ()
308	ABLAPL/0008479/2022	STATE OF ODISHA BHAGABAT BEHERA VS	ASIT KUMAR JENA VS	// PATKURA /513 /2021 ()
309	ABLAPL/0008480/2022	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	PRIYA RANJAN SINGH VS	// BHUBAN /274 /2022 ()
310	ABLAPL/0008481/2022	STATE OF ODISHA SWAGAT SAURAV DALAI VS	DILLIP KUMAR MOHARANA VS	// BRAHMAGIRI /158 /2022 ()
311	ABLAPL/0008482/2022	STATE OF ODISHA SILU NAYAK @ SAMBIT KUMAR NAYAK VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /235 /2022 ()
312	ABLAPL/0008483/2022	STATE OF ODISHA RAKESH BEHERA @ BITU VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /101 /2022 ()
313	ABLAPL/0008484/2022	STATE OF ODISHA ASHOK KUMAR SINGH VS	SATYAJIT MOHAPATRA VS	// RAJGANGPUR /297 /2022 ()
314	ABLAPL/0008485/2022	STATE OF ODISHA KUNAL DIGAL VS	SUCHIT KUMAR NAYAK VS	// K.NUAGOAN /96 /2021 ()
315	ABLAPL/0008486/2022	STATE OF ODISHA RAJESH KUMAR SAHU VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /330 /2022 ()
316	ABLAPL/0008487/2022	STATE OF ODISHA TAPAS KUMAR PARIDA VS	MANOJ KUMAR MALLICK VS	// GOBINDAPUR /99 /2022 ()
317	ABLAPL/0008488/2022	STATE OF ODISHA SHIV KUMAR PODDAR VS	ABHAY KHANDELWAL VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :13/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0008489/2022	BIKASH NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	LINGARAJ P.S. /143 /2022 () //
319	ABLAPL/0008490/2022	SARADA PRASANNA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /60 /2022 () //
320	ABLAPL/0008491/2022	BABAJI CHARAN SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /421 /2022 () //
321	ABLAPL/0008492/2022	KARTIK CHANDRA KHATUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MOHANA /133 /2021 () //
322	ABLAPL/0008493/2022	KIRTIK CHANDRA RAY VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	EOW,BHUBANESWAR /12 /2022 () //
323	WPC(OA)/0001891/2014	ALOK MALI VS STATE OF ODISHA	R.MOHANTY VS	// () //
324	WPC(OAPPC)/0000004/2017	DR. POOJA DAS VS STATE OF ODISHA	S.DAS VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :13/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2022 WPC(OAS)/13/2016	JUGESWAR PATEL-MP	
2	5/2022 WPC(OAS)/13/2016	JUGESWAR PATEL-MP	
3	5/2022 WPC(OAS)/13/2016	JUGESWAR PATEL-MP	
4	6/2022 WPC(OAS)/20/2016	DEBANANDA HANS-MP	
5	11/2022 RVWPET(RPC)/83/2016	M.D.TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION-KHUNTTIA	
6	22/2022 WPC(TAC)/11/2016	LOKANATH MAHANTA-MP	PRAFULLA KUMAR MOHAPATRA
7	23/2022 WPC(TAC)/19/2016	KABITANJALI MOANTY-MP	BUDHADEV ROURAY
8	24/2022 WPC(TAC)/52/2016	NAKUL CHANDRA LENKA-MP	P.C PRADHAN
9	25/2022 WPC(TAC)/55/2016	PRASANTA KUMAR PATI-MP	M/S SISIR KUMAR PUROHIT
10	26/2022 WPC(TAC)/56/2016	PREMANANDA SAHOO-MP	M/S D. MAHAPATRA
11	26/2022 WPC(TAC)/56/2016	PREMANANDA SAHOO-MP	M/S D. MAHAPATRA
12	26/2022 WPC(TAC)/56/2016	PREMANANDA SAHOO-MP	M/S D. MAHAPATRA
13	27/2022 WPC(TAC)/26/2016	SARAT CHANDRA MOHAPATRA-MP	M/S JAYANT KUMAR RATH
14	28/2022 WPC(TAC)/26/2016	SARAT CHANDRA MOHAPATRA-MP	M/S JAYANT KUMAR RATH
15	28/2022 WPC(TAC)/26/2016	SARAT CHANDRA MOHAPATRA-MP	M/S JAYANT KUMAR RATH
16	29/2022 WPC(TAC)/60/2016	SUMITRA SAHU-MP	M/S JAYANT KUMAR RATH
17	48/2022 ARBA/30/2022	ASHOK KUMAR TRIPATHY-MP	GOPINATH MISHRA
18	52/2022 TRPCRL/48/2022	DHARABAHU NAYAK-MP	NALINI KANTA DASH
19	59/2022 ITA/39/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
20	60/2022 ITA/40/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
21	61/2022 ITA/41/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
22	62/2022 ITA/42/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
23	63/2022 ITA/43/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
24	64/2022 ITA/44/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
25	65/2022 ITA/45/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
26	65/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)

	ITA/45/2022		
27	110/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
28	111/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
29	112/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
30	113/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
31	114/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
32	115/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
33	116/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
34	117/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
35	118/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
36	119/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
37	120/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
38	121/2022 SA/12/1994	PREMA-MP	M/S.A.MUKHERJEE, m/S. ANAM.CH. PANDA, SOUMYA
39	131/2022 CMAPL/277/2022	URMILA SAHOO-MP	ADV
40	168/2022 RVWPET/38/2018	PADMASINI BABU-MP	M/S.SOUMYA MISHRA
41	169/2022 RVWPET/38/2018	PADMASINI BABU-MP	M/S.SOUMYA MISHRA
42	206/2022 RPFAM/99/2022	KANHU CHARANA DEHURI-MP	SUJATA JENA
43	234/2022 CRLMP/1749/2020	KUNTALA SAHOO-MP	PABITRA KUMAR BEHERA
44	235/2022 CRLMP/1398/2022	DIBAKARA CHOUDHURY-MP	MANAS CHAND
45	236/2022 CRLMP/1368/2022	SRIDHAR SAHOO@SAHU-MP	PRATEEK PARIJA
46	237/2022 CRLMP/1399/2022	ARUN KUMAR DIGAL-MP	PRASANTA KUMAR NANDA
47	238/2022 CRLMP/1409/2022	PADMA CHARAN PALEI @ KALIA POLEI-MP	SIDHESWAR MOHANTY
48	274/2022 TRP(C)/208/2022	MANASI BEHERA-MP	RANJIT MOHANTY
49	275/2022 TRP(C)/126/2022	SHRADHASHREE ROUSTRAY-MP	SAMBIT SAMAL
50	276/2022 TRP(C)/247/2022	SUMATI JENA-MP	ASHOK DAS
51	277/2022 TRP(C)/248/2022	SASMITA PANDA-MP	SATYA SHIVA DASH
52	393/2022 FAO/183/2022	OFFICE IN CHARGE , M/S. SHRIRAM GENERAL INSURANCE	EDOMLAD KMIAN
53	394/2022 FAO/183/2022	OFFICE IN CHARGE , M/S. SHRIRAM GENERAL INSURANCE	EDOMLAD KMIAN
54	395/2022 FAO/184/2022	OFFICE IN CHARGE, M/S. SHRIRAM GENERAL INSURANCE	EDOMLAD KMIAN
55	396/2022 FAO/184/2022	OFFICE IN CHARGE, M/S. SHRIRAM GENERAL INSURANCE	EDOMLAD KMIAN
56	678/2022 WPC(OAC)/2814/1996	RAMESH CHANDRA PATEL-MP	PRAFULLA KUMAR MOHAPATRA
57	679/2022 WPC(OAC)/78/2014	SUBASH CH. DAS-MP	

58	680/2022 WPC(OAC)/2819/1996	SAGAR SAHOO-MP	PRAFULLA KUMAR MOHAPATRA
59	692/2022 CMP/198/2021	PARSURAM MALLICK-MP	NARAYAN PRASAD PARIJA
60	693/2022 CMP/623/2022	ANTRAYAMI SAHOO-MP	MANORANJAN MISHRA
61	694/2022 CMP/452/2018	GANGADHARA BISWAL-MP	M/S.BISWAJIT MOHARANA
62	695/2022 CMP/579/2022	SUNITA CHOUDHARY-MP	DEVAVRAT DEVESH
63	709/2022 MACA/348/2022	D.M. NATIONAL INSURANCE COMPANY LTD.-MP	RAMANI RANJAN MOHANTY
64	710/2022 MACA/347/2022	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. L.T.	MAMTOSH SINHA
65	711/2022 MACA/186/2018	MS.SABITA AGARWAL-MP	M/S.SATYA SMRUTI MOHANTY
66	730/2022 RSA/30/2020	KAILASH GIRI-MP	AMIT PRASAD BOSE
67	731/2022 RSA/30/2020	KAILASH GIRI-MP	AMIT PRASAD BOSE
68	732/2022 RSA/30/2020	KAILASH GIRI-MP	AMIT PRASAD BOSE
69	733/2022 RSA/30/2020	KAILASH GIRI-MP	AMIT PRASAD BOSE
70	734/2022 RSA/30/2020	KAILASH GIRI-MP	AMIT PRASAD BOSE
71	735/2022 RSA/30/2020	KAILASH GIRI-MP	AMIT PRASAD BOSE
72	736/2022 RSA/228/2020	RAJU BANJARA-MP	TUKUNA KUMAR MISHRA
73	843/2022 ABLAPL/3659/2022	ANIL NAYAK @ ANIL KUMAR NAYAK-MP	
74	844/2022 ABLAPL/4007/2021	CHANDRAMANI TAREI-MP	
75	845/2022 ABLAPL/5512/2022	JHUNIA @ MANAS PANDA @ MANAS RANJAN PANDA-MP	
76	846/2022 ABLAPL/13238/2021	ABHINASH BARIK@ SANJIB PRAKASH BARIK-MP	
77	847/2022 ABLAPL/616/2022	BHUBA@ BHUBAN MAHARNA-MP	
78	848/2022 ABLAPL/11963/2017	SATYA BRATA PANDA-MP	
79	849/2022 ABLAPL/16627/2021	TUTI @ PRADOSH RANJAN SWAIN-MP	PRABHU PADARBINDA PARIDA
80	850/2022 ABLAPL/3149/2022	AKSHYA SUBUDHI@ BIDYADHAR SUBUDHI-MP	
81	851/2022 ABLAPL/16541/2020	NARENDRA KUMAR PRAHARAJ-MP	
82	1062/2022 CRLA/878/2019	PADMAN BAGH-MP	SANGRAMJIT PANDA
83	1063/2022 CRLA/156/2020	PRASANTA KUMAR JENA @ MITUA-MP	BASANTA KUMAR DAS
84	1226/2022 BLAPL/3532/2022	SIBA @ SIBARAM NAHAK-MP	S.S.RAY (2)
85	1227/2022 BLAPL/1570/2022	KARTIK KHILLA-MP	SACHIDANANDA DASH
86	1228/2022 BLAPL/5238/2022	AJIT SINGH-MP	BIJAYA KUMAR RAGADA
87	1229/2022 BLAPL/3900/2022	TITU SAHOO-MP	SIDHARTHA DAS
88	1230/2022 BLAPL/6449/2022	RANJAN SAHU-MP	MAITRIJIT MOHANTY
89	1231/2022	ALOK BISWAS-MP	ABHAS MOHANTY

90	BLAPL/4885/2022 1232/2022	RABINARAYAN SAHOO-MP	ANIRUDHA DAS
91	BLAPL/3476/2021 1233/2022	NIHARKANTA PRADHAN-MP	BINI MISHRA
92	BLAPL/3726/2022 1234/2022	RAKESH KUMAR SENAPATI @ RAKESH SENAPATI-MP	AMULYA RATNA PANDA
93	BLAPL/3435/2022 1235/2022	SK. KAYAMT @ SK. KAYAMAT TULLA-MP	AMULYA RATNA PANDA
94	BLAPL/3509/2022 1236/2022	SK.BABU@BAREN BABU-MP	SMRUTI RANJAN ROUT
95	BLAPL/6152/2021 1514/2022	BENUDHAR PRADHAN-MP	
96	CRLMC/3217/2018 1515/2022	ARABINDA PANDA-MP	KASHINATH PATTANAIAK
97	CRLMC/1918/2022 1516/2022	DHARMANANDA@DHARMANANDA MALLIK-MP	GOPAL KRUSHNA MOHANTY
98	CRLMC/3421/2019 1517/2022	SANDHYARANI RATH-MP	BIJAYA KUMAR ROUTRAY
99	CRLMC/1921/2022 1518/2022	SANATAN MALLICK-MP	
100	CRLMC/954/2022 1519/2022	NALI@TAPAS KUMAR SWAIN-MP	SANJIB KUMAR BHANJADEO
101	CRLMC/1924/2022 2318/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
102	WA/928/2022 2319/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
103	WA/928/2022 2320/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
104	WA/928/2022 2321/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
105	WA/929/2022 2322/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
106	WA/929/2022 2323/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
107	WA/929/2022 2324/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
108	WA/930/2022 2325/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
109	WA/930/2022 2326/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
110	WA/930/2022 2327/2022	NAKULA DAS-MP	T.PANIGRAHI
111	WA/931/2022 2328/2022	CENTRE FOR MODERNIZING GOVT. INITIATIVE(CMGI)-MP	MANOJA KUMAR KHUNTIA
112	WA/932/2022 2329/2022	CENTRE FOR MODERNIZING GOVT. INITIATIVE(CMGI)-MP	MANOJA KUMAR KHUNTIA
113	WA/932/2022 9325/2022	GANESWAR NAYAK-MP	LINGARAJ MOHANTY
114	WP(C)/17367/2022 9326/2022	NIRANJAN MUDULI-MP	SOUMYA MISHRA
115	WP(C)/14641/2022 9327/2022	KRUSHNA CHANDRA MOHAPATRA-MP	B.DASH
116	WP(C)/33429/2020 9328/2022	ANNAPURNA MALLICK-MP	DILLIP RAY
117	WP(C)/11281/2022 9329/2022	TARENI CHARAN DASH-MP	USHA RANI PADHI
118	WP(C)/36323/2021 9330/2022	THE EXECUTIVE ENGINEER (ELECT.), TPWODL-MP	PRASANTA KUMAR TRIPATHY
119	WP(C)/17386/2022 9331/2022	REBATI MOHAN SAHU-MP	GYANA RANJAN SETHI
120	WP(C)/17390/2022 9332/2022	BIRANCHI NARAYAN BEHERA-MP	S.RATH
	WP(C)/17395/2022		

121	9333/2022 WP(C)/13634/2022	DEVIPRASAD SAMANTARAY-MP	SRINIVAS MOHANTY
122	9334/2022 WP(C)/17397/2022	DIBAKAR HASDA-MP	KARUNAKAR RATH
123	9335/2022 WP(C)/17396/2022	PARAMESWAR SAHU-MP	SUKANTA KUMAR DALAI
124	9336/2022 WP(C)/10288/2022	GOURIPRIYA NAYAK-MP	PURNA CHANDRA MOHARANA
125	9337/2022 WP(C)/17400/2022	SRIMANTA HATI-MP	SUKANTA KUMAR DALAI
126	9338/2022 WP(C)/17402/2022	DIBYARANJAN JENA-MP	BISWAJIT SAHOO
127	9339/2022 WP(C)/31236/2021	SMRUTI SNIGDHA NAYAK-MP	TRILOCHAN PANIGRAHI
128	9340/2022 WP(C)/17403/2022	GAUTAM KISAN-MP	BIDYALOK MOHAPATRA
129	9341/2022 WP(C)/17404/2022	PRAFULLA KUMAR BHUYAN-MP	BIDYALOK MOHAPATRA
130	9343/2022 WP(C)/17407/2022	GOPAL POTHAL-MP	DILLIP KUMAR RAY
131	9344/2022 WP(C)/17415/2022	DR.DURGA SAHU-MP	KISHORE KUMAR MISHRA
132	9345/2022 WP(C)/17416/2022	GOPALJI MATH-MP	SAURAV TIBREWAL
133	9347/2022 WP(C)/17423/2022	MEERA DAS-MP	K.K.SWAIN
134	9348/2022 WP(C)/17426/2022	DR. PARIMITA GOUDA-MP	AVIJIT MISHRA
135	9349/2022 WP(C)/17434/2022	SK. NOORUL AMIN-MP	ANIMESH MOHANTY
136	9350/2022 WP(C)/780/2016	M/S.JAYASHREE CHEMICALS LTD.-MP	M/S.BIBEKANANDA MOHANTI
137	9351/2022 WP(C)/17436/2022	NIMAIN CHARAN MOHANTY-MP	BISWABIHARI MOHANTY
138	9352/2022 WP(C)/17444/2022	SRI AVIRAM SATSANGA-MP	ASHOK KUMAR MOHANTY
139	9353/2022 WP(C)/17447/2022	SUDHI SURENDRAN-MP	SASWAT DAS
140	9354/2022 WP(C)/17448/2022	CHARAN PRADHAN-MP	ANURAG PATI
141	9355/2022 WP(C)/17449/2022	LAXMI NARAYAN GADI SHG, BALASORE-MP	AMITAV DAS
142	9356/2022 WP(C)/17451/2022	PRAVAT KUMAR CHAKRAVARTY-MP	ABINASH ROURAY
143	9357/2022 WP(C)/17450/2022	DINESH CHANDRA DAS-MP	SOUMYA RANJAN MOHANTY
144	9358/2022 WP(C)/17452/2022	HRUDANANDA MAHANA-MP	MANOJ KUMAR MOHANTY
145	9359/2022 WP(C)/17454/2022	M/S AJS AUTOMOBILES-MP	JAYDEEP PAL
146	9360/2022 WP(C)/17457/2022	LAXMI NARAYAN MOHANTY-MP	PRASANTA KUMAR SAHOO
147	9361/2022 WP(C)/17458/2022	SRINIBASH MAITY-MP	DROUPADI MOHANTY
148	9362/2022 WP(C)/17459/2022	ACHINTA KUMAR MAITY-MP	DROUPADI MOHANTY
149	9363/2022 WP(C)/33474/2021	AJIT KUMAR SINGH-MP	PRADIPTA KISHORE BHUYAN
150	9364/2022 WP(C)/17461/2022	DR.PRAGYNA PARAMITA DAS-MP	AVIJIT MISHRA
151	9365/2022 WP(C)/17462/2022	SANTOSH KUMAR PADHI-MP	CHANDRAKANTA PRADHAN
152	9366/2022	PRADIPTA KUMAR SAHOO-MP	DILLIP KUMAR MOHAPATRA

153	WP(C)/17463/2022 9367/2022	TAPAN KUMAR NANDA-MP	SUSANTA KUMAR DASH
154	WP(C)/17464/2022 9368/2022	M/S. KAMALA AGENCIES, CUTTACK-MP	PITAMBAR ACHARYA
155	WP(C)/17471/2022 9369/2022	M/S. KAMALA AGENCIES, CUTTACK-MP	PITAMBAR ACHARYA
156	WP(C)/17471/2022 9370/2022	SATYANARAYAN MISHRA-MP	BIDYADHAR MISHRA
157	WP(C)/17476/2022 9371/2022	SUDHANSU SEKHAR SAHU-MP	SHASHI BHUSAN JENA
158	WP(C)/17478/2022 9372/2022	DIPTIMAYEE BISWAL-MP	PITAMBAR PATRA
159	WP(C)/17477/2022 9373/2022	JAYAKRISHNA RATHA-MP	ANJAN KUMAR BISWAL
160	WP(C)/17486/2022 9374/2022	PITAMBAR PATI-MP	KARUNAKAR NAYAK
161	WP(C)/17487/2022 9375/2022	PADMINI BAGHAR-MP	DURLLABHA RANJAN MISHRA
162	WP(C)/14009/2022 9376/2022	SAANKHYA EDUCATIONAL SOCIETY-MP	PRASANTA KUMAR PANDA
163	WP(C)/14016/2022 9377/2022	RAMA CHANDRA RANA-MP	PRAFULLA KUMAR MOHAPATRA
164	WP(C)/17495/2022 9378/2022	JAGYENSH NARAYAN MISHRA-MP	BHASKAR CHANDRA PANDA
165	WP(C)/17496/2022 9379/2022	M/S. ODISHA STATE BEVERAGES CORP. LTD., BBSR-MP	RAMESH SAHOO
166	WP(C)/17498/2022 9380/2022	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., GHERMUNDA	
167	WP(C)/17499/2022 9381/2022	SUSHILA KUMARI DEVI @ SUSHILA MISHRA-MP	PRAFULLA KUMAR KAR
168	WP(C)/17502/2022 9382/2022	SHREEKANTA KUMAR TRIPATHY-MP	DR. JITENDRA KUMAR LENKA
	WP(C)/17505/2022		